

(2) 11.
30-6-2003
MA 987/2003
OA 3373/2002

(9)

Present : Sh. R.L.Dhawan, counsel for applicants in MA
(original respondents).
Ms. Sushila Tripathi, respondent in MA
(original applicant).

MA 987/2003

Sh. R.L.Dhawan, 1d. counsel has stated that
on 16-4-2003, General Manager, Northern Railway, New
Delhi has passed the orders in pursuance of Tribunal's
order dated 17-3-2003 in OA 3373/2002, copy whereof is
presented in the Court. The same be kept on record.
Applicant Ms. Sushila Tripathi had admitted to
receive a copy of this order. She stated that she had
already represented against the same to the GM.

2. General Manager having passed the order
dated 16-4-2003 in compliance of Tribunal's order,
nothing survives in the matter.

3. MA is disposed of as having become
infructuous.

h
(SHANKER RAJU)
MEMBER (J)

V.K.Majotra
(V.K.MAJOTRA)
MEMBER (A)

/vnd/